

MINUTES OF EFC NO.3/AM09 DATED 19.06.2008

Meeting No.3/AM09 of Export Import Facilitation Committee (EFC) was held on 19.06.2008 under Chairmanship of Dr. Shyam Agrawal, IAS, Additional Director General of Foreign Trade.

2. Following officials attended:

1.	Shri Anil Aggarwal, Jt.DGFT	DGFT
2.	Shri V.C. Agarwal, , IA	DHI
3.	Shri T.M. Skaria,DDG	DGFT
4.	Shri A.K. Agarwal, Dy.IA	C&PC
5.	Shri V.K. Tyagi, Dy. IA,	C&PC
6.	Shri Ramesh Chandra, US	MHA
7.	Shri S.K. Jain, DO	DIPP
8.	Shri Srinivas R., Coordinator	MOEF
9.	Shri Sunil Kumar, S.O.	DAC

3. After deliberations, following decisions were taken:

3.1 (A) Import Cases (Total 121 Cases)

3.1.1 Following 53 applications for import were approved for import licensing:-

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import	CIF Value.	Remarks
1	1	Tandy Innovative Chemicals P. Ltd., Mumbai. 01/53/8/611/AM08/T-43	2/11/2008	HCFC-141B (Dichlorofluoroethane) - 169.2 MT.	Rs.1,04,22,720/-	Approved 112.8 MT only with proportionate CIF value.
2	7	Sundaram Industries Ltd., Chennai. 01/53/8/648/AM08/S-152	3/12/2008	850 MT Tyre Buffing Powder.	Rs.33,48,660/-	Case would be approved for 605.5 MT for a cif value of Rs.23,85,428/- if comments are not received from MOEF by 30.06.2008.
3	12	Mehsana district Cooperative Milk Producers Union Ltd.,	3/26/2008	Bovine Semen - 2500 Dose.	Rs.7,12,280/-	Case would be approved if comments are not received from AHD&F by 30.06.2008.

		Mehsana. 1/53/162/1326/AM08/D-37				
4	15	Emerson Electric Co. (I) P. Ltd., Mumbai. 1/53/162/1809/AM08/E-38	4/8/2008	4 Bottles of 190 Blue Fluid Chlorotrifluorethylene Polymer (as detailed in the application).	Rs.7,40,484/-	
5	17	Expanded Polymer Systems P. Ltd., Mumbai. 01/53/8/9/AM09/E-1	4/10/2008	HCFC-141B (Dichlorofluoroethane) - 720 MT.	Rs.2,79,15,000/-	

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import	CIF Value.	Remarks
6	18	Hindustan Construction Co. Ltd., Mumbai. 1/53/8/15/AM09/H-2	4/10/2008	Dasault Aviation Falcon 900 EX Easy Aircraft, as detailed in application - 1 No.	Rs.1,91,02,50,000/-	Recommended for approval to CIM.
7	21	Aptult Laurus P. Ltd., Hyderabad. 1/53/8/16/AM09/A-6	4/10/2008	2,2,2 Trifluoro Ethanol - 30, 3000 Kgs.	Rs.96,48,000/-	Case would be approved if comments are not received from C&PC by 30.06.2008.
8	23	Nakul Stud Dairy & Agricultural Farm, New Delhi. 1/53/8/17/AM09/N- 2	4/11/2008	2 Nos. Stallion and 3 Nos. Broodmares.	Rs.1,00,00,000/-	Case would be approved if comments are not received from AHD&F by 30.06.2008.
9	24	Thai Nik-Nax, Bangalore 1/53/8/23/AM09/T-1	4/16/2008	10000 Kgs. Rice.	Rs.3,00,000/-	Approved subject to condition imposed by DAC. Case may be submitted to PRC.
10	25	Choice Development Co. Pvt. Ltd., New Delhi. 1/53/8/23/AM09/C-6	4/16/2008	Rice - other -20 MT.	Rs.10,66,000/-	Case would be approved if comments are not received from DAC by 30.06.2008.
11	28	Steel Authority of India Ltd., New Delhi. 1/53/8/33/AM09/S-	4/21/2008	1 No. Howker 750 Aircraft.	Rs.52,00,00,000/-	RLA to verify original NOC

		15				of DGCA before issue of import licence.
12	29	Supreme Petrochem Ltd., Mumbai. 1/53/8/32/AM09/S-14	4/22/2008	650 mt OF hcf 142B/22 Blend of Methane, Chlorodifluoro (HCFC-22) - (40%) and Ethane, 1- Chloro-1, - Difluoro (HCFC142b) - (60%).	Rs.13,00,00,000/-	
13	30	International Centre for Automotive Technology, New Delhi. 1/53/8/39/AM09/I-2	4/24/2008	Reference Fuel, As detailed in the application.	Rs.2,50,80,00/-	
14	31	Schlumberger Asia Service Ltd., Mumbai. 1/53/8/43/AM09/S-16	4/25/2008	Explosive	Rs.27,607.13	
15	33	AMIN Explosives (P) Ltd., Nagpur. 1/53/162/129/AM09/A-12	4/28/2008	1250000 Meters of Double Layered Detonating Tube.	Rs.35,52,000/-	
16	34	International Institute of Biotechnology and Toxicology, Tamil Nadu. 1/53/8/47/AM09/I-7	4/29/2008	(i) CD-1-1MICE (Male) (ICR swis. Mouse) (ii) CD- 1-Mice (Female) (ICR.swis.mouse) Total. 500+500.	Rs.4,75,527/-	Case would be approved if comments are not received from AHD&F by 30.06.2008.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import	CIF Value.	Remarks
17	35	International Institute of Biotechnology and Toxicology, Tamil Nadu. 1/53/8/45/AM09/I-6	4/29/2008	(i) CD rat (Male) (SD Sprague Dawley), CD Rats (female) (SD	Rs.8,81,248/-	Case would be approved if comments are not received from AHD&F by 30.06.2008.

				Sprague Dawley) 200+300.		
18	36	Gusti Noria, Secundrabad. 01/53/162/889/AM08/G-27	3/18/2008	Amendment in description from 12 bore 24 gms ammunition -1500 to (i) Shotgun ammunition 24 gms - 7500 and (ii) Big bore Rifle ammunition - 180, 150 & 168 gms - 7500. (2) Enhancement in CIF value - from Rs.2,54,605 to Rs.4,88,773.25 which is more than 10% CIF value.		Approved amendment of description of item. Applicant may apply separately for enhancement within 10% of CIF value.
19	38	Schlumberger Asia Services Ltd., Mumbai. 1/53/8/83/AM09.S-28	4/25/2008	540 EA Charge – 1 11/16 Ultracap	Rs.3,22,032.21/-	
20	39	Jain Capacitor P. Ltd., New Delhi. 1/53/8/88/AM09/J-3	4/26/2008	HCFC-134A Refrigerant Gas - 570 ton.	Rs.4,84,46,010/-	
21	40	Ambitious Marketing, Delhi. 1/53/8/53/AM09/A-11	4/30/2008	7450 Units air conditioners filled with R-22 Gas (Split & window)	Rs.6,14,07,750/-	
22	42	Zoya Mehta, New Delhi. 01/53/162/1159/AM06/J-15	5/2/2008	Request for revalidation of import licence No.0260866 dated 12.01.2006.		
23	46	Nov Sara India (P) Ltd., New Delhi. 01/53/8/59/AM09/N-6	5/8/2008	15 Nos. of Split Air - conditioners filed with HCFC-22 Refrigerant Gas.	Rs.6,02,551/-	
24	47	Upasana Parasampuria, Mumbai,	5/9/2008	1 No. .22 Pistol and 15000 Pcs. of	Rs.2,46,736/-	

		01/53/162/165/AM09/U-2		.22 LR Ammunition.		
25	49	Alectra India, Delhi. 1/53/8/60/AM09/A-13	5/12/2008	10,000 Nos. Air conditioners filled with R-22 (Split & Window type)	Rs.8,85,85,504/-	

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import	CIF Value.	Remarks
26	52	Nausheen Fatima, New Delhi. 01/53/162/215/AM09/N-7	5/14/2008	1 No. walther GSP Expert Cal. .22 LR Pistol, 1 No. Case Catcher Textile and 15000 Nos. SK Cartridge magazine Cal., .22 LR.	Rs.1,49,160/-	
27	53	Tata Steel Ltd., Mumbai 01/53/67/AM09/T-3	5/14/2008	1 No. used pilatus PC- 12/45 Aircraft.	Rs.17,16,94,687.50/-	RLA to verify original NOC of DGCA before issue of import licence.
28	57	HCL Corporation Ltd., New Delhi. 01/53/8/174/AM09/H-3	5/19/2008	Paintings, as detailed in the application - 5 Nos.	Rs.18,04,000/-	
29	58	National Security Guard (Ministry of Home Affairs), New Delhi. 01/53/162/233/AM09/N-8	5/19/2008	Expandable items of water Jet Disrupter (as per Annexure I enclosed with A/T from UK.	Rs.25,92,291/-	
30	59	Delhi Art Gallery P. ltd., new Delhi. 01/53/8/71/AM09/D-6	5/19/2008	Hand made Paintings of over 100 years old, as detailed in the application.	Rs.16,40,250/-	
31	61	Joshi Technologies International Inc. Ahmedabad. 1/53/8/69/AM09/J-2	5/19/2008	Explosives as detailed in the application	Rs.9,20,918/-	

32	62	Addl. DGP, UP, Police Hqs. Allahabad. 1/53/162/49/AM09/U-1	5/19/2008	130 Nos. of Glock Pistol	Rs.23,74,650/-	
33	63	Indian Institute of Technology, Kanpur, 1/53/162/161/AM09/I-10	5/21/2008	Mice as detailed in application from USA.	Rs.85,715/-	Case would be approved if comments are not received from AHD&F by 30.06.2008.
34	64	Indian Institute of Technology, Kanpur, 1/53/162/245/AM09/I-11	5/22/2008	8 rats as detailed in the application.	Rs.87,776/-	Case would be approved if comments are not received from AHD&F by 30.06.2008.
35	67	Madhu Overseas, Delhi. 01/53/8/80/AM09/M-9	5/26/2008	HCFC-134A - 500 MT.	Rs.9,26,47,044/-	
36	68	Indian Referisation, Delhi. 1/53/8/81/AM09/I-12	5/27/2008	40000 Nos. Air Conditioners Split/Window Types Containing HCFC-22 Gas.	Rs.25,20,00,000/-	
37	69	Shankars Impex, Delhi. 01/53/8/82/AM09/S-26	5/27/2008	HCFC-134A - 515 MT.	Rs.9,54,26,368/-	
38	72	LG Electronics India P. Ltd., Noida. 1/53/8/86//AM09/L-6	5/27/2008	8475 Nos. Air Conditioners filled with HCFC-22.	Rs.10,14,75,000/-	

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import	CIF Value.	Remarks
39	74	Jaidev Enterprises, Mumbai 1/53/8/321/AM09/J-16	8/14/2007	1750 Pcs of Split outdoor unit compressor (semi assembled) containing refrigerant R-22 Gas.	Rs.81,41,000/-	Approved with conditions, as under:- a) Import license is granted without prejudice to levy of any penalty/prosecution that customs authority may like to take up as may be liable under Customs Act &

						Other Acts and Rules there under. b) Import license is valid for goods already shipped/arrived and cleared by Customs.
40	75	Marine Safety Products, Mumbai. 1/53/162/2150/AM07/M-58	2/7/2008	Fireworks and Explosives as detailed in the application.	Rs.44,58,310/-	Approved. Recommended to PRC for ex post facto approval.
41	76	Venkateshwara Hatcheries (P) Ltd. Pune. 1/53/162/1159/AM06/J-15	2/12/2008	270000 Nos. of SPF Commercial Eggs.	Euro.3,029/-	
42	77	Michigan Engineers P. Ltd., Mumbai 1/53/162/1755/AM08/M-75	2/28/2008	4 Units second hand diesel generator sets, as detailed in application.	Rs.28,16,000/-	
43	78	La Opala RG Ltd., Kolkata. 1/53/8/698/AM08/L-34	3/26/2008	Neodymium Oxide - 1000 Kgs.	Rs.16,88,400/-	The applicant may be informed that item is free for import vide notification no.90 dated 28.03.2008.
44	79	La Opala RG Ltd., Kolkata. 1/53/8/697/AM08/L-33	3/26/2008	Neodymium Oxide - 1500 Kgs.	Rs.25,32,600/-	The applicant may be informed that item is free for import vide notification no.90 dated 28.03.2008.
45	81	Trident Infosol (P) Ltd., New Delhi. 1/53/8/57/AM09/T-2	5/8/2008	(i) 146 Nos of NVGONVG731 (ii) 6 Nos. LVGONVG731 (iii) 35 Nos. of nvwsrms42J	Rs.2,00,00,000/-	
46	84	Chetan Kumar Sansanwal. 1/53/162/278/AM09/C-9	6/2/2008	.12 Bore Shot Gun Optima choke adjustable stock - one and .12 bore 24 GM No.7.5 - 15000 Nos.	Rs.7,27,650/-	

47	85	Mr. Ronak A. Pandit, Mumbai. 1/53/162/1859/AM08/R-86	4/2/2008	.22 SK training grade ammunition - 15000 Nos.	Rs.40,571/-	
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Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import	CIF Value.	Remarks
48	87	Stallion Enterprises, Mumbai. 1/53/8/64/AM09/S-23	5/12/2008	50 MT of HCFC-123.	Rs.1,12,75,000/-	
49	88	Stallion Enterprises, Mumbai. 1/53/8/63/AM09/S-22	5/12/2008	25 MT of HCFC-124	Rs.56,37,500/-	
50	89	Daikin Air Conditioning India P. Ltd., New Delhi. 1/53/8/66/AM09/D-4	5/13/2008	1,27,565 Nos. Split air conditioners (Indoor Units & Out door units) containing HCFC-22 Gas.	Rs.1,33,07,25,893/-	Recommended for approval to CIM.
51	90	Daikin Air Conditioning India P. Ltd., New Delhi. 1/53/8/65/AM09/D-5	5/13/2008	52711 Nos. Split air conditioners (Indoor Units & Out door units) containing HCFC-22 Gas.	Rs.54,39,92,371/-	
52	93	Mr. Gagan Narang, 1/53/162/277/AM09/G-5	6/2/2008	.22 Bore Walther Germany Pistol with accessories - One.	Rs.1,39,392/-	
53	94	VECEE Cementolites & Industires Ltd., Mumbai. 1/53/162/1636/AM07/V-14	5/21/2008	3300 MT of HDPE/LLDFE/LDFE Waste scrap.	Rs.4,09,86,000/-	

3.1.2 Following 6 applications for import were rejected for import licensing:-

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import	CIF Value.	Remarks
1	32	Pushkar Insulation &	4/28/2008	300MT of West	Rs.7169250/-	

		Packaging (P) Ltd., Chennai. 1/53/8/51/AM09/P-3		or scrap of Polyurethane's		
2	41	Foremost Impex, Chittorgarh. 01/53/162/1734/AM08/F-18	5/2/2008	5000 Nos. Air Conditioners containing HCFC-22.	Rs.26662500/-	
3	43	Amusements & Picnic Resort (P) Ltd., Chennai. 1/53/8/512/AM03/A-79	5/2/2008	Request for revalidation of import licence No.0450000213 dated 30.06.2004.	Rs.1,00,00,000/-	
4	44	Krish Impex P. Ltd, Mumbai 1/53/8/54/AM09/K-1	5/5/2008	Cellulose Acetate Scrap - 72MT.	Rs.7,22,700/-	
5	60	M.R. Tractor & Trolly, Jodhpur. 01/53/162/235/AM09/M-6	5/19/2008	13000 Pcs. Used tyres and used tyres with Metallic frames as detailed in the application.	Rs.44,40,000/-	
6	82	Siddharth Singh, Indore. 1/53/8/101/AM08/S-28	5/12/2008	7 Nos. of Different Trophies.	Rs.418697/-	Applicant may apply for enhancement of CIF value within 10% of Original CIF value.

3.1.3 Following 35 applications for import were deferred for import licensing:-

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import	CIF Value.	Referred Ministry/ Department
1	2	Gunmark Armoury, Pune. 01/53/162/1736/AM08/G-54	2/25/2008	1 No. air Rifle Break for Juniors, Open sight, make Diana Model 28 and 2 Nos. Air Pistol for Juniors G5, make Diana.	Rs.21660/-	Applicant
2	3	Gunmark Armoury, Pune. 01/53/162/1733/AM08/G-57	2/25/2008	Weapons & Accessories.	Rs.243492/-	Applicant

3	4	Gunmark Armoury, Pune 01/53/162/1732/AM08/G-56	2/25/2008	Air Rifle (make feinwerkbau, Model P.700 ALU) - 3 Nos. And Air Pistol (Make Steyr, Model LP. 10P) - 1 No.	Rs.304380/-	Applicant
4	5	Gunmark Armoury, Pune. 01/53/162/1731/AM08/G-55	2/26/2008	2 Nos. Compressed Air Rifle and 3 Nos. Compressed Air Pistol.	Rs.229140/-	Applicant
5	6	Gujarat Pipavav Port Ltd, Mumbai. 01/53/8/646/AM08/G-59	3/10/2008	Furuo Arpa Radar X Band - 1 Set, Optional Accessories : Bracket & connection stand - 1 set and Automatic identification system Model FA 150 - 1 set.	Rs.1176112/-	MHA
6	8	BASF Polyurethanes (India) Ltd., Mumbai. 1/53/8/684/AM08/B-40	3/17/2008	825 MT of HCFC-141b (Dichlorofluoroethane).	Rs.66825000/-	C&PC
7	9	Dabur Pharma ltd., Ghaziabad. 1/53/8/675/AM09/D- 43	3/17/2008	Cerous Chloride, Anhyd - 10 Kgs.	Rs.386885/-	C&PC.
8	10	Mehra Drug House, Amritsar. 1/53/8/778/AM07/M-64	3/21/2008	Acconitum Hetrophuylum (Attes) - 5000 Kgs.	Rs.1200000/-	Agri. And MOEF.
9	11	K.K. Trades, Amritsar. 1/53/8/777/AM07/K-30	3/21/2008	Acconitum Hetrophuylum (Attes) - 5000 Kgs.	Rs.1350000/-	Agri. And MOEF.
10	13	Tropical Marine Care, Chennai. 01/53/8/689/AM08/T-50	3/28/2008	600 Nos. of Ornamenta Fish assorted Varieties.	Rs.1756400/-	AHD&F.
11	14	Kartik Traders, Ghaziabad. 1/53/8/701/AM08/K-36	3/31/2008	Salampanja, Saussurea Lappa (Kuth) 500 Kgs + 25000 Kgs.	Rs.1650000/-	Agri. & Coop. and Ayush.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application	Item of import	CIF Value.	Referred Ministry/
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			MM/DD/YYYY			Department
12	16	Mistsul Kinzoku Components India P. Ltd., Haryana. 1/53/8/12/AM09/M-2	4/9/2008	MMS2 Powder consisting of 65% Cerium Oxide, 30% Zirconium Oxide and 5 % Lanthar - 12000 Kgs. (ii) M21-ZC Powder as detailed in application - 5000Kgs. (iii) Lanthanum Oxide Powder - 200 Kgs.	Rs.36013926/-	D/o HI.
13	19	Gun Mark Armoury, Pune. 1/53/162/52/AM09/G-2	4/10/2008	3 Nos. Trap Gun Beretta 686 with 30 inch Barrel (ii) 3 Skeet Gun Beretta 686 E with 28 inch Bareel (iii) 2800 Nos. Clay Birds.	Rs.458450/-	Applicant
14	20	Gun Mark Armoury, Pune. 1/53/162/77/AM09/G-3	4/10/2008	Guns and ammunition for Trap & Skeet Range (as detailed in the application)	Rs.458450/-	Applicant
15	22	Sunland Metal Recycling Industries, Silvassa. 1/53/8/18/AM09/S-6	4/11/2008	500 MTs of Aluminium scrap grade as per ISRI "TROMA"	Rs.53265000/-	MOEF
16	26	Southern India Aquatek, Chennai. 1/53/8/26/AM09/S-9	4/17/2008	333100 Pieces of different varieties of Live Ornamental Fishes - Not	Rs.1157500/-	AHD&F.

				for Human Consumption.		
17	27	Rainbow Flying Academy (P) Ltd., Ahmedabad. 1/53/162/82/AM09/R-2	4/21/2008	5 Nos. Training Aircrafts.	Rs.30000000/-	DGCA.
18	37	Anjaney Ferro Alloys Ltd., Jharkhand. 01/53/8/432/AM09/A-79	4/17/2008	Slag T 01 - 4000 Dry MT as detailed in application	Rs.2,16,06,508/-	MOEF. Steel :- reference to be made regarding the quantity already allowed for the Group Company (Maithan Alloy)
19	45	Maharashtra Rajya Police Mukhyalaya, Mumbai. 1/53/162/158/M-4/AM09	5/7/2008	3 Nos. water Electronics Disruptor.	Rs.2475000/-	MHA.
20	48	Unimark Remedies Ltd., Mumbai. 1/53/8/62/AM09/U-3	5/9/2008	30000 Kgs. of 2,2,2-Trifloro Ethanol.	Rs.10921500/-	C&PC

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import	CIF Value.	Referred Ministry/ Department
21	50	Special Protection Group (Cabinet Secretariat), New Delhi. 01/53/162/1052/AM08/S-91	5/13/2008	1 No. P-90 Conversion Kit and 500 Nos. Part No.01-0727.	No cost.	SPG to clarify the details of regarding the item of import.
22	51	Gee Stud Farm Pvt. Ltd., New Delhi. 1/53/162/152/AM09/G-4	5/13/2008	Stallion - One and Broodmares - six.	Rs.50,00,000/-	AHD&F
23	54	Venus Chemicals, Surat 1/53/162/216/AM09/V-2	5/14/2008	3000 Kgs. of 2-Bromo-2-nitro-1,	Rs.5,00,000/-	C&PC

				3-Propanediol (Bronopol)		
24	55	Raj Marine Consultants (P) Ltd., Pune. 1/53/162/219/AM09/R-11	5/15/2008	569 Nos. of Ornamental fishes.	Rs.36569.03/-	AHD&F
25	56	Larsen & Toubro Ltd., Mumbai. 01/53/8/87/AM09/L-8	5/16/2008	1 No. Transreceiver VHF-22A.	Rs.86100/-	MHA and WPC.
26	65	Sun Pharma Advanced Research Ltd., Mumbai. 1/53/8/78/AM09/S-25	5/23/2008	800 Nos. of Rats (Male and Female) as detailed in the application.	Rs.1347354.69/-	AHD&F
27	66	Excel Colours & Frits Ltd., Jaipur. 1/53/8/77/AM09/E-8	5/23/2008	1250 Kgs. Praseodymium Oxide.	Rs.20,00,000/-	C&PC
28	70	RCC Laboratories India (P) Ltd., Hyderabad. 1/53/8/85/AM09/R-13	5/27/2008	(i) 1000 Nos. Mice DBA/2 BDA/2Rcc (SPW), (ii) 1000 Nos. Mouse C57BL/6 C57BL/6 Jibm (SPF), (iii) 1000 Nos. Nude Mice.	Rs.5875521.27/-	AHD&F
29	71	Sun Pharma Advanced Research Ltd., Mumbai. 1/53/8/75/AM09/S-24	5/27/2008	24 Nos. of Beagle Dogs (Male and Female) as detailed in the application.	Rs.725468.26/-	AHD&F
30	73	Raj Biotech (I) Ltd., Pune. 01/53/162/231/AM09/R-11	5/27/2008	1279 Nos. Other Live Animals - Mammals.	Rs.48,56,082.67/-	AHD&F
31	80	Diffusion Engineers Ltd., nagpur. 1/53/8/68/AM09/D-8	4/22/2008	High Carbon Chromium Metal Powder - 10000 Kgs.	Rs.56,25,000/-	DIPP
32	83	Diffusion Engineers Ltd., nagpur. 1/53/8/73/AM09/D-7	5/19/2008	High Carbon Chromium Metal Powder - 40000 Kgs.	Rs.62,38,260/-	DIPP.

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33	86	Sunland Alloys, Mumbai. 1/53/8/551/AM09/S-19	5/6/2008	500 MTs of Aluminum Scrap grade as per ISRI "TROMA".	Rs.5,05,62,500/-	MOEF and DC(MSME)
34	91	Tata Motors Ltd., Mumbai. 1/53/8/72/AM09/T-4	5/19/2008	800 KL of Winter Grade Diesel BS EN 0590 - Grade- "E".	Rs.4,41,99,000/-	P&NG
35	92	Rohde & Schwarz India (P) Ltd., New Delhi. 1/53/8/84/AM09/R-14	5/27/2008	23 Nos. Various types of Antennas and various equipments.	Rs.1,99,89,665/-	MHA and WPC.

3.1.4 Following 27 applications were approved on ex-post facto basis:-

Sl. No.	Name of the Applicant and File No.	Items of import	Qty. Allotted	CIF Value in	Recommendation/ comments by T.A.	Permission/Rejection letter issued on date
1	Essar Shipping Ltd., Bangalore 1/53/8/626/AM08/E-37	Radar	1	1500000	WPC & MHA	3/17/2008
2	Torrent Pharmaceuticals Ltd., Ahmedabad. 1/53/8/619/AM08/T-44	Rats (Male and female)	200	2144341	AHD&F	3/18/2008
3	Neutral Stud Farm, Punjab. 1/53/162/1646/AM08/N-35	Broodmares	9	7380000	AHD&F	3/18/2008
4	Aptuit Laurus Private Ltd., Hyderabad. 1/53/162/1221/AM08/A-82	Cerium Chloride Anhydrous	1000 Kgs.	3847500	AE and C&PC	3/19/2008
5	Sterling Kitchens India, Bangalore. 1/53/8/609/AM08/S-141	Air conditioners containing HCFC-22	10	155610	MOEF	3/19/2008
6	MIRC Electronics Ltd., Mumbai. 1/53/8/602/AM08/M-69	Air conditioners containing HCFC-22	24700	258514000	MOEF	3/26/2008

7	MIRC Electronics Ltd., Mumbai. 1/53/8/603/AM08/M-68	Air conditioners containing HCFC-22	11000	78078000	MOEF	3/26/2008
8	MIRC Electronics Ltd., Mumbai. 1/53/8/600/AM08/M-71	Air conditioners containing HCFC-22	11000	106648000	MOEF	3/26/2008
9	MIRC Electronics Ltd., Mumbai. 1/53/8/604/AM08/M-67	Air conditioners containing HCFC-22	29500	300011000	MOEF	3/26/2008
10	MIRC Electronics Ltd., Mumbai 1/53/8/601/AM08/M-70	Air conditioners containing HCFC-22	21700	222538000	MOEF	3/26/2008
11	Gammon India Ltd., Mumbai. 1/53/8/693/AM08/G-63	Crude/Natural/Crushed River Bed Stone.	784000 Cum	23784	NHA	4/1/2008
12	Indiagen Ltd., Hyderabad. 1/53/162/1068/AM06/I-14	Frozen Semen	10000	--	AHD&F	4/1/2008

Sl. No.	Name of the Applicant and File No.	Items of import	Qty. Allotted	CIF Value in	Recommendation/ comments by T.A.	Permission/Rejection letter issued on date
13	Panasonic Sales And Services (I) Pvt. Ltd., Chennai. 1/53/8/647/AM08/P-66	Air conditioners containing HCFC-22	5880	88783462	MOEF	4/9/2008
14	Venus Garments (I) Ltd., 01/53/8/672/AM08/V-63	Air conditioners containing HCFC-22	24	236376	MOEF	4/9/2008
15	DG, CRPF, New Delhi. 1/53/8/4/AM09/C-1	A.K. 47 Rifle and Assault	12	224000	MHA	4/21/2008

		Rifle				
16	Shyam & Co. Sales, Ambala Cantt. 1/53/8/637/AM08/S-151	Air conditioners containing HCFC-22	310	3857280	MOEF	4/22/2008
17	Anil Langan, New Delhi 1/53/162/56/AM09/A-3	Arms and Ammunitions	two, 15000	770000	YA&S	4/22/2008
18	Electronica Machine Tools Ltd., Pune. 1/53/8/208/AM08/E-11	Tungsten Scrap Powder	100000 Kgs.	79264200	DIH and Mines	4/23/2008
19	Shri Raninder Singh, Patiala. 1/53/162/109/AM09/R-3	Arms and Ammunitions	One, 15000	466107	YA&S	4/25/2008
20	Mr. Mohd. Adil, Delhi. 01/53/162/1860/AM08/M- 79	Arms and Ammunitions	One, 15000	558960	YA&S	5/2/2008
21	Steel Authority of India Ltd., bhilai. 01/53/8/6/AM09/S-3	HCFC-124	1005 Kgs.	941926	MOEF	5/7/2008
22	The Director General of Police Punjab, 1/53/162/145/AM09/P-4	Arms and Ammunitions	53	5970250	MHA	5/7/2008
23	Shreyasi Singh, New Delhi. 1/53/162/164/AM09/S-20	Arms and Ammunitions	One, 15000	348288	YA&S	5/22/2008
24	Govt. of Andhra Pradesh Infrastructure & Investment Deptt. Hyderabad. 1/53/8/42/AM09/I-4	Helicopter	1	\$13679158/-	DGCA	5/26/2008

Sl. No.	Name of the Applicant and File No.	Items of import	Qty. Allotted	CIF Value in	Recommendation/ comments by T.A.	Permission/Rejection letter issued on date
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25	Godrej & Boyce Mfg. Co. Ltd., Mumbai. 1/53/8/633/AM08/G-58	Air conditioners containing HCFC-22	40000	1280000000	MOEF	6/3/2008
26	Bharat Heavy Electricals Ltd., new Delhi. 1/53/8/58/AM09/B-1	Gun Material	3 Sets	81661368	MHA	6/6/2008
27	Hi-Tech Air Systems, New Delhi. 1/53/8/11/AM09/H-1	Air conditioners containing HCFC-22	4350	81955740	MOEF	5/7/5008

3.2 (B) Export Cases (Total 82 cases)

3.2.1 Following officials attended from export side:

- | | | |
|----|--------------------------|------|
| 1. | Ms Vibha Bhalla, Jt.DGFT | DGFT |
| 2. | Dr. IS Hura, STA(Drugs), | DGHS |

3.2.2 Following 22 applications for export were approved for export licensing:-

Sl No.	Case No.	Name of the firm and File No.	Product	Deptt
1	4	MSD Pharmaceuticals (P) Ltd, Gurgaon 01/91/110/72/AM09/EC	(i)Human blood samples-400 vials (not exceeding 10 ml each) (ii)Human plasma samples—550 Vials(not exceeding 10 ml each) (iii)Human serum samples—800 vials (not exceeding 10 ml each) (iv)Human urine samples-550 vials (not exceeding 30 ml each	DGHS
2	6	Clinsys Clinical Research Ltd, Noida 01/91/110/76/AM09/EC	Plasma for PK tests—480 samples (not exceeding volume of 3 liters)	DGHS

3	7	Clinsys Clinical Research Ltd, Noida 01/91/110/77/AM09/EC	Plasma for PK tests—250 samples (not exceeding volume of 3 liters)	DGHS
4	8	Sristek Consulting (P) Ltd, Hy, bad 01/91/110/78/AM09/EC	Serum—2250 ml Serum—5000 ml Urine—18000ml	DGHS
5	13	Wyeth Pharmaceuticals India Ltd, Mumbai 01/91/110/85/AM09/EC	Serum samples—7350 ml	DGHS
6	14	Wyeth Pharmaceuticals India Ltd, Mumbai 01/91/110/86/AM09/EC	Serum samples—10205 ml Whole blood samples—5460 ml Urine samples—23400 ml Plasma samples—5200 ml	DGHS
7	17	Nova Nordisk India (P) Ltd, Blore 01/91/110/96/09/EC	Frozen/Ambient Serum—7500 ml Frozen/Ambient plasma—1500 ml Frozen /Ambient whole blood— 7000 ml	DGHS
8	18	Siro Clinpharm (P) Ltd, Mumbai 01/91/110/99/AM09/EC	Human serum samples—700 ml Human whole blood samples— 3000ml Human Urine samples—5000 ml	DGHS

Sl No.	Case No.	Name of the firm and File No.	Product	Deptt
9	19	Siro Clinpharm (P) Ltd, Mumbai 01/91/110/100/AM09/EC	Human serum samples—700 ml Human whole blood samples— 3000ml Human Urine samples—5000 ml	DGHS
10	20	Clintec India International (P) Ltd, Bangalore 01/91/10/101/AM09/EC	Serum samples —324000 ml Blood samples—40500 ml Urine samples—15000 ml Blood smear slides—2400 numbers	DGHS
11	22	Kendle India (P) Ltd, Gurgaon 01/91/110/103/AM09/EC DOA-13.5.08	Human Biopsy samples---240	DGHS

12	42	Sanofi Synthelabo India Ltd, Mumbai 01/91/110/235/AM07/EC	2nd Revalidation Upto 5.11.08 Lic No.0073425 dt. 6.11.2006	DGHS
13	56	Omnicare clinical Research India (P) Ltd,, B'lore 01/91/110/724/AM08/EC	Human blood—18000 ml (6000 Nos) Human Urine-6000 ml (1200 Nos)	DGHS
14	60	Synchron Research Services (P) Ltd, Gujarat 01/91/110/755/AM08/EC	Human plasma samples for analysis purposes—2.688 liters (1792 vials each contains 1.5 ml plasma)	DGHS
15	61	Pfizer Limited, Mumbai 01/91/110/03/AM 09/EC	Serum—600 ml Whole blood—3750 ml Plasma—405 ml Urine samples—1500 ml	DGHS
16	64	National Institute of virology, Pune 01/91/110/738/AM08/EC	Human Serum samples—700 ml	DGHS
17	68	Synchron Research Services (P) Ltd, Gujarat 01/91/110/754/AM08/EC	Human plasma samples for analysis purposes 1.35 liters (900 vials, each contains 1.5 ml plasma	DGHS
18	71	Johnson & Johnson Ltd, Mumbai 01/91/110/763/AM08/EC	Whole blood-780 ml for 65 patients Serum—1638 ml for 65 patients Plasma-3401 ml for 65 patients	DGHS
19	73	Pfizer Ltd, Mumbai 01/91/110/01/AM09/EC	Serum—425 ml Serum (frozen)—425 Whole blood--300 ml	DGHS
20	78	Vimta Labs Ltd, Hyderabad 01/91/110/20/AM09/EC	Human plasma samples—15.000 Litres (14000 Ria vials)	DGHS
21	79	Vimta Labs Ltd, Hyderabad 01/91/110/36/AM09/EC	Human Plasma samples-20.000 Ltrs (13000 Ria Vials)	DGHS
22	84	Novartis Healthcare (P) Ltd, Mumbai 01/91/110/58/AM09/EC DOA-28.4.2008	Blood – 30000 ml Serum—18600 ml Hematology slides—6000 ml Urine-62000 ml	DGHS

3.2.3 Following 5 applications were conditionally approved:-

In case NOC is not received from D/o DGHS, ICMR and MoEF till 30.6.2008, the following five cases would be treated as cleared and approved:

Sl. No.	Case No.	Name of the firm and File No.	Product	Deptt
1	43	PD Hinduja National Hospital & Medical Research Centre, Mumbai 01/91/110/76/AM08/EC	Human Serum-9000 ml Human Urine-12000 ml	ICMR
2	44	Pfizer Limited, Mumbai 01/91/110/499/AM08/EC	Plasma-31500 ml Whole Blood-3000 ml Tumor Slide-3000 slides Tumor Tissue (Archived biopsy-500 tissue blocks)	DGHS
3	45	Suven Life Sciences Ltd, Hybad 01/91/110/515/AM08/EC	Human Serum samples vials(1 ml)-2000 (total volume 2000 ml) Human plasma sample vials(1ml)-2000(total volume 2000 ml) Human saliva samples vials(3 ml)-1600(total volume 1600 ml)	DGHS
4	46	Advy Chemicals, Mumbai 01/91/110/541/AM08/EC	Processed human serum for use as a base matrix for in vitro diagnostic controls and calibrators-300 L	DGHS
5	52	RCC Laboratories India (P) Ltd, Hy'bad 01/91/110/674/AM08/EC	(i)Serum samples (collected from rats/mice/rabbit/guinea pigs—720 Nos (ii)Faecal samples (collected from rats /mice/rabbit guinea pigs_-720 Nos	MOEF

3.2.4 Following 55 applications for export were deferred for export licensing:-

Sl No.	Case No.	Name of the firm and File No.	Product	Deptt
1	1	HT Media Limited, New Delhi 01/91/110/43/AM09/EC	Waste Paper	DIPP
2	2	PPD Pharmaceutical Dev India (P) Ltd, Mumbai 01/91/110/68/AM09/EC	(i)Human whole blood-32,565 ml (ii)Human Serum—74,100 ml (iii)Human plasma-106, 080 ml	DGHS
3	3	PPD Pharmaceutical Deve India (P) Ltd, Mumbai 01/91/110/69/AM09/EC	Human plasma—4320 ml	DGHS
4	5	MSD Pharmaceuticals (P) Ltd, Gurgaon 01/91/110/73/AM09/EC	(i)Human blood samples-75 vials (not exceeding 2 ml each) (ii)Human plasma samples—300 Vials(not exceeding 2 ml each) (iii)Human serum samples—675 vials (not exceeding 2 ml each) (iv)Human urine samples-300 vials (not exceeding 10 ml each	DGHS
5	9	Bristol Myers Squibb India (P) Ltd, Mumbai 01/91/110/79/AM09/EC	Total volume of whole blood—900 ml Total volume of serum—20502 ml	DGHS
6	10	Clinirix Research (P) Ltd, Gurgaon 01/91/110/81/AM09/EC	Plasma –4800 ml	DGHS
7	11	Quintiles Research India (P) Ltd, Bangalore 01/91/110/82/AM09/E	Whole human blood—24,480ml Human serum—2,880	DGHS
8	12	Quintiles Research India (P) Ltd, Bangalore 01/91/110/83/AM09/EC	Whole blood—24,480 ml Human serum—2,880 ml	DGHS
9	15	Vibgyor Scientific Research Ltd, Ahmadabad 01/91/110/87/AM09/EC DOA-7.5.08	Bone Marrow Masenchymal Stem cell— 50	DGHS

10	16	Nova Nordisk India (P) Ltd, Blore 01/91/110/95/09/EC	Frozen/Ambient Serum—5250 ml Frozen/Ambient plasma—2700 ml Frozen /Ambient whole blood— 3000 ml	DGHS
11	21	Quintiles Research India (P) Ltd,Banglore 01/91/110/102/AM09/E	Whole human blood—907 ml Human serum—2218 ml Human plasma—702 ml	DGHS
12	23	Raptim Research Ltd, Mumbai 01/91/110/109/AM09/EC	Samples of plasma sent for Analytical Testing—5000 ml	DGHS
13	24	RCC Laboratories India (P) Ltd,Hy,bad 01/91/110/117/AM09/ED	Serum samples (collected from rats/mice)	MOEF

Sl No.	Case No.	Name of the firm and File No.	Product	Deptt
14	25	Pharmaleaf India (P) Ltd, B'lore 01/91/110/118/AM09/EC	Blood Samples—550 ml Serum samples- 550ml	DGHS
15	26	Pharmaleaf India (P) Ltd, B'lore 01/91/110/119/AM09/EC	Blood Samples—1250 ml Serum samples-1250 ml	DGHS
16	27	Eli Lilly & Com India Ltd, Gurgaon 01/91/110/121/AM09/EC	Serum samples—600 Nos (not exceeding 10 ml each)	DGHS
17	28	MSD Pharmaceuticals (P) Ltd, Gurgaon 01/91/110/124/AM09/EC	Human blood samples—100 vials (not exceeding 02 ml each)	DGHS
18	29	Lundbeck India (P) Ltd, B'lore 01/91/110/125/AM09/EC	Whole human blood volume— 9370 ml Serum—2418 ml Plasma—6898 ml Urine –9675 ml	DGHS
19	30	Neeman Medical International Asia Ltd, New Delhi 01/91/110/126/AM09/EC	Plasma—1260 ml	DGHS
20	31	Wyeth Pharmaceuticals India Ltd, Mumbai	Whole blood-8400 ml Bone marrow slides—1200 ml Plasma samples-960 ml	DGHS

		01/91/110/129/AM09/EC		
21	32	Vibgyour Scientific Research (P) Ltd, Ahbad 01/91/110/132/AM09/EC	Bone Marrow Mesenchymal Stem cells—50 samples	DGHS
22	33	Vimta Labs Ltd, Hybad 01/91/110/133/AM09/EC	Human plasma samples—16000 litres(8840 Ria vials)	DGHS
23	34	Excel Life Sciences (P) Ltd, Noida 01/91/110/134/AM09/E	Plasma	DGHS
24	35	PPD Pharmaceuticals Dev (I) Pvt Ltd, Mumbai 01/91/110/136/AM09/EC	Human whole blood—94,763 ml Human plasma—8358.8 ml Human serum—2809.4 ml Human urine—19714 ml	DGHS
25	36	Chemech Laboratories Ltd, Chennai 01/91/110/137/AM09/EC	Human plasma samples in dry ice —3200 Vials (not exceeding 05 ml each)	DGHS
26	37	Siro Clinpharm (P) Ltd, Mumbai 01/91/110./140/AM09/EC	Human plasma samples—2432 ml Human plasma samples—3348 ml	DGHS
27	38	Siro Clinpharm (P) Ltd, Mumbai 01/91/110./141/AM09/EC	Human blood samples—12,182 ml Human serum samples—23519 ml Human plasma samples—1688 ml	DGHS
28	39	Enterovirus Research Centre, Mumbai 01/91/110/144/AM09/EC	Serum samples—100 Nos (0.5 ml each)	DGHS

Sl No.	Case No.	Name of the firm and File No.	Product	Deptt
29	40	BA Research India Ltd, Ahbad 01/91/110/148/AM09/EC	Plasma samples—2640 ml	DGHS
30	41	BA Research India Ltd, Ahbad 01/91/110/149/AM09/EC	Plasma samples—7200 ml	DGHS
31	47	Lotus Labs (P) Ltd , Bangalore	192 throat swabs in 768 ml of viral transport medium for laboratory	DGHS

		01/91/110/661/AM08/EC	analysis (Areas 402 throat swab viral culture) by lab within the conduct of the clinical trial.	
32	48	Lotus Labs (P) Ltd, Bangalore 01/91/110/664/AM08/EC	Whole human blood—60 ml for laboratory analysis by a lab within the conduct of the clinical trial.	DGHS
33	49	Lotus Labs (Pvt) Ltd, Bangalore 01/91/110/662/AM08/EC	Urine-3840 ml	DGHS
34	50	Lotus Labs (Pvt) Ltd, Bangalore 01/91/110/663/AM08/EC	Serum derived from human blood—360 ml	DGHS
35	51	Lotus Labs (Pvt) Ltd, Bangalore 01/91/110/665/AM08/EC	Plasma with Peripheral Blood Mononuclear Cells derived from Human blood—1416 69ml	DGHS
36	53	Novo Nordish India Ltd, B'lore 01/91/110/690/AM08/EC	Frozen/Ambient Serum-21112 ml Frozen/Ambient plasma-8822 ml Frozen/Ambient whole blood—2288 ml Urine samples-12480 ml	DGHS
37	54	Johnson & Johnson Ltd, Mumbai 01/91/110/709/AM08/EC	Whole blood-1320 ml for 40 patients] Serum-3200 ml for 40 patients Urine -4800 ml for 40 patients	DGHS
38	55	Seven Life sciences Ltd, Hybad 01/91/110/720/AM08/EC 72	Human serum samples vials (2.5 ml)—405 (total 1012 .5 ml) Human sputum sample vials (1 gram) -90 (total 90 gm) Human urine sample containers(10 ml)- 405 (total 405ml)	DGHS
39	57	PPD Pharmaceutical Dev(I) Pvt Ltd, Mumbai 01/91/10/725/AM08/EC	Human Plasma-4320 ml	DGHS
40	58	Quintiles Research (India) Pvt Ltd, Blore 01/91/110/07/AM09/EC	Whole Human Blood- 6480 ml Human Serum – 13770 ml Human Plasma-6480 ml	DGHS
41	62	Quintiles Research India (P)	Human plasma –3168 ml	DGHS

		Ltd, Blore 01/91/10/734/AM08/EC	Human serum-2535 ml	
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Sl. No.	Case No.	Name of the firm and File No.	Product	Deptt
42	63	Pharmaceutical Research Associates India (P) Ltd, Mumbai 01/91/110/737/AM08/EC	(i)Whole blood samples-2430 ml (ii)Serum samples—4050 ml (iii)Tissue samples—750 slides	DGHS
43	65	Advinus Therapeutics (P) Ltd, Blore 01/91/110/739/AM08/EC	Rodent plasma and serum samples for analysis(non returnable)	DGHS
44	66	Synchron Research Services (P) Ltd, Gujarat 01/91/110/757/AM08/EC	Human plasma samples for analysis purposes—8.1 liters (5400 vials each contains 1.5 ml plasma)	DGHS
45	67	MSD Pharmaceuticals (P) Ltd, Gurgaon 01/91/110/751/AM08/EC	(I)Human blood samples-4400 vials(Not exceeding 20 ml each) (ii)Human plasma samples-4400 vials (not exceeding 20 ml each) (iii)Human serum samples-5800 vials(not exceeding 20 ml each) (iv)Human urine samples-5200 vials (not exceeding 20 ml each)	DGHS
46	69	MSD Pharmaceuticals (P) Ltd, Gurgaon 01/91/110/753/AM08/EC DOA-28.3.2008	(i)Human blood samples-13500 Vials(not exceeding 30 ml each) (ii)Human plasma samples—13500 vials (not exceeding 30 ml each) (iii)Human serum samples-13500 vials(not exceeding 30 ml each) (iv)Human Urine samples-13500 vials (not exceeding 30 ml each)	DGHS
47	70	Synchron Research Services (P) Ltd, Gujarat 01/91/110/756/AM08/EC	Human plasma samples for analysis purposes—8.1 liters (5400 vials each contains 1.5 ml plasma)	DGHS
48	74	Pfizer Ltd, Mumbai	(i) Serum--8220 ml (ii) Whole	DGHS

		01/91/110/04/AM09/EC	blood—600 ml (iii) Plasma—4500 ml (iv) Urine—3600 ml	
49	75	Icon Clinical Research India (P) Ltd, Chennai 01/91/110/13/AM09/EC	(i) Whole blood-40809 ml (ii) Serum-45344 ml (iii) Plasma-7935 ml (iv) Urine-45344 ml	DGHS
50	76	Allergan Pharmaceutical Dev Centre India (P) Ltdm Bangalore 01/91/110/11/AM09/EC	Serum samples-13000 ml Whole blood samples-1000 ml Blood smear slides-170 Nos	DGHS
51	77	Reliance Clinical Research Services (P) Ltd, Mumbai 01/91/110/16/AM09/EC DOA—16.4.2008	Rat Serum—233 micro centrifuge tubes	DGHS
52	80	Advinus Therapeeotics (P) Ltd, Blore 01/91/110/40/AM09/EC DOA-23.4.08	Lung, Skin patch, Prostate, Brain, Spleen, Pancreas, Kidney, Heart, Thymus, Adenal gland, plasma and Serum samples---Rodent	MOEF

SI NO	Case No.	Name of the firm and File No.	Product	Deptt
53	81	Reliance Clinical Research Services(P) Ltd, Mumbai 01/91/110/42/AM09 DOA-24.4.2008	Human Plasma—1200 Plasma samples (1 ml/ cryostat tube)	DGHS
54	82	Johnson & Johnson Ltd, Mumbai 01/91/110/45/AM09/EC	(i)Whole blood-345 ml for 30 patients (ii)Serum-517.5 ml for 30 patients (iii)Biopsy Tumor samples(paraffin embedded/fresh frozen)-35 samples for 30 patients (iv)Bone Marrow sample-172.5 ml for 30 petients (v)Uncharged uncoated glass tissue slides-345 slides for 30 patients] (vi) Slides of tumor tissue-690 slides for 30 patients	DGHS

			(vii)Tissue sections(ten 15 micron sections placed in one tube)-35 tubes for 30 patients.	
55	83	The Premier Mica Company, Gudur 01/91/180/1296/AM08/EC	Silica Sand Processed brown -- -1000 Kgs. FOB value US\$--150/-	MOEF

3.2.5 Cases at Sl. No.59 and 72 (Export) to be decided by D/o Commerce:-

4. Following decision were taken to expedite decision making in respect of applications pending.

4.1 All applications received till end of last month should be taken up in EFC meeting, that is applications received upto 30.06.2008 would be listed for July meeting. Agenda for the same would be sent by 07.07.2008.

4.2 Additional agenda items must reflect changes occurring in the meanwhile, i.e. after circulation of original agenda and before date of meeting.

4.3 Final decisions would be taken in all applications received upto 31.03.2008 in July meeting. Administrative Departments must communicate their views positively. All cases would have to be finalized in next meeting.

4.4 All cases where concerned Departments have given NOC agreed to license may be put up ex-post-facto to EFC. Processing should normally not take more than 3 working days by which time, letter of approval must be issued.

5. Meeting ended with thanks to all participants.
